

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. MA 935/2020 CA 23/2024 in C.P. 4653/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

NAME OF THE PARTIES:- MA 935/2020 Tarek Arun Utturkar
(Kesseboehmer Interior Solutions
(India) Pvt Ltd & Ors)
CA 23/2024 Shri Ashwin Arun
Utturkar Vs. Kesseboehmer Gmbh
IN THE MATTER OF
Kesseboehmer GMBH & Others
V/s
**Kesseboehmer Interior Solutions
(India) Pvt Ltd & Ors**

Section: Rule 11 of NCLT 241 -242 of Companies Act, 2013

ORDER

Counsel, Abhimanyu Mahajan a/w Puneet Arora, Punita Arora, Richa Shukla, Anubhav Jain and Deepanshu Gambhir appeared for the Applicant. List this matter on **10.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)